

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2614
ANSWERED ON:10.12.2012
TRANSGENDER PERSONS
Panda Shri Prabodh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the transgender community are not entitled to access all the public schemes including Government job;
- (b) if so, the details thereof;
- (c) whether the Government is considering to bring a legislation to bring these people to the socio-political mainstream;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (e) The Constitution of India Guarantees right to equality to all citizens of the country and prohibits discrimination on the grounds of religion, race caste, sex or place of birth.

Accordingly, all citizens, including transgenders, are entitled to enjoy the rights guaranteed to them by the Constitution.